

JUDGMENTS FOR THE MONTH OF JANUARY, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	WP(C) 2758/2009	LAKSHESWAR TALUKDAR VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE KALYAN RAI SURANA
2	2 nd	WP(C) 3305/2009	BHARATI DEVI VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE KALYAN RAI SURANA
3	2 nd	WP(C) 4213/2009	SMTI BHARATI DEVI VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE KALYAN RAI SURANA
4	2 nd	Crl.A. 265/2015	BOGAI BOURI VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	2 nd	Crl.A. 312/2015	SRI CHITTARANJAN BAROI VS THE STATE OF ASSAM & ANR	Appeals against acquittal	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
6	2 nd	Review.Pet. 167/2016	THE STATE OF ASSAM VS SRI BIMAL KUTUM & 5 ORS	Review Applications In Civil Rule	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
7	2 nd	WP(C) 4353/2016	ARIFA SULTANA & ANR. VS THE STATE OF ASSAM AND 13 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
8	2 nd	WP(C) 6602/2016	MD. ABDUL KASIM & 8 ORS VS THE STATE OF ASSAM AND 6 ORS	Dissolution of Autonomous Council Local Bodies	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
9	3 rd	PIL 39/2009	MRS. ACHALA BORA VS THE STATE OF ASSAM AND ORS	Public Interest Litigations	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
10	3 rd	WP(C) 46/2009	M/S. JAIN BROTHERS VS THE UNION OF INDIA & ORS	Disputes against the Railways	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

11	3 rd	CRL.A(J) 128/2013	MONGAL SOREN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
12	3 rd	I.A.(CrI.) 484/2016	SRI PRADIP BHARALI VS STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
13	4 th	CrI.A. 77/2008	JOINUL HAQUE BARBHUIYA & ANR. VS THE STATE OF ASSAM		HON'BLE MRS JUSTICE RUMI KUMARI PHUKAN
14	4 th	CrI.A. 244/2015	BASER ALI KHAN VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
15	4 th	CrI.A. 2/2016	IDRISH ALI & 5 ORS VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
16	4 th	WP(C) 3783/2016	DHIREN DAS & 10 ORS VS THE STATE OF ASSAM AND 7 ORS	Election of office bearers of Co-Operative Societies	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
17	5 th	MFA 36/2007	THE EMPLOYEES STATE INSURANCE CORPORATION VS M/S SAHARA INDIA FINANCIAL CORPORATION LTD.	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE KALYAN RAI SURANA
18	5 th	Mat.App. 50/2012	NAVASHRI MUDOI VS DIPALI BASUMATARY MUDOI	Family Court Appeals	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
19	5 th	WP(C) 2200/2012	SMTI NAMITA DAS VS THE STATE OF ASSAM AND ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
20	5 th	WP(C) 4931/2012	DILIP KUMAR NATH VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
21	5 th	RSA 266/2016	MD ABUL FAZAL VS MD KUBBAS ALI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
22	5 th	WA 440/2016	INDIAN TEA AND PROVISION LIMITED & ANR VS RAJIB SAIKIA & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
23	6 th	CrI.A. 122/2008	NILKAMAL PAUL @ BABLU PAUL VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

24	6 th	LA.App. 1/2010	OIL INDIA LTD. VS SMTI UMA DEVI & ANR	Acquisition of land	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
25	6 th	LA.App. 2/2010	OIL INDIA LTD. VS KUMAR SANJEET NARAYAN DEV & ANR	Acquisition of land	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
26	6 th	LA.App. 3/2010	OIL INDIA LTD. VS UTTARA DEVI & ANR	Acquisition of land	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
27	6 th	LA.App. 4/2010	OIL INDIA LTD. VS PANCHALI DEVI & ANR	Acquisition of land	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
28	6 th	WP(C) 2672/2012	PRANAB GOSWAMI VS THE STATE OF ASSAM AND ORS	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
29	6 th	CRP(I/O) 139/2016	THE NATIONAL SMALL INDUSTRIES CORPORATION (NSIC) LIMITED & 3 ORS. VS M/S GLOVE INFRACON PRIVATE LIMITED & 3 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
30	6 th	WP(C) 7277/2016	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LTD. VS THE STATE OF ASSAM & 3 ORS.	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
31	9 th	CRL.A(J) 5/2013	SRI BHUBAN SAIKIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
32	9 th	CRL.A(J) 89/2013	SRI PROBHAT GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
33	9 th	WP(C) 1447/2014	RETIRED EMPLOYEES ASSOCIATION VS THE STATE OF ASSAM AND 6 ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
34	9 th	CRP 483/2016	OSMAN GANI MOLLAH & 7 ORS. VS SMT. ISHRAWATI DEVI & ORS.	Civil Revision against orders in cases filed under section 6 of the specific Relief Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
35	9 th	I.A.(CrI.) 446/2016	SHER ALI & ANR VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
36	9 th	RSA 304/2016	SHRI KAMALUDDIN AHMED @ IDRISH VS MD AMINUDDIN AHMED@SONA & 2 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

37	9 th	WP(C) 70/2017	THE SECRETARY, INDIAN COUNCIL OF AGRICULTURAL RESEARCH & ANR. VS BISHNU PRASAD SHARMA	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
38	10 th	RSA 18/2003	MUSTT HAZERA KHATUN VS HASMAT ALI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
39	10 th	SAO 1/2004	DIBA RANI DAS VS KUMARI KANTI SINGHA AND ORS.	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
40	10 th	WP(C) 3292/2012	UPENDRA NATH MISRA VS THE UNION OF INDIA & ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
41	10 th	Crl.A. 107/2014	NUR RAHMAN & 2 ORS. VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
42	10 th	Crl.Pet. 1003/2014	WG CDR. SHEROKH RASHID HAZARIKA VS MUSTT. JAFRINA HAZARIKA & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
43	10 th	WA 333/2014	THE GREEN VIEW TEA & INDUSTRIES VS THE STATE OF ASSAM	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
44	10 th	WP(C) 3477/2015	M/S SRI GANESH FIRE EQUIPMENTS & ANR VS THE STATE OF ASSAM AND 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
45	10 th	WP(C) 5889/2016	MD. SOFIUR RAHMAN VS THE STATE OF ASSAM AND 7 ORS	Settlement of Markets	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
46	11 th	Crl.Rev.P. 357/2006	BHAGWAN DAS DAMANI VS SACHIN SARKAR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MRS JUSTICE RUMI KUMARI PHUKAN
47	11 th	CRL.A(J) 27/2013	SMTI MONIKA RAJKHOWA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

48	11 th	RFA 8/2013	MANOJ LALA & ANR VS MOTILAL LALA & 18 ORS	Appeals against Original Decrees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
49	11 th	Crl.A. 285/2014	ABU NASER @ ABDUL NASER VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	11 th	Crl.A. 328/2014	MD. ABUBAKKAR SIDDIQUE & 6 ORS VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	11 th	WP(C) 8045/2015	KAMAL ALI VS THE STATE OF ASSAM AND 3 ORS	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE SUMAN SHYAM
52	11 th	WP(C) 1589/2016	DR CHANDANA RAY DAS VS THE STATE OF ASSAM AND 9 ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
53	11 th	I.A.(Crl.) 25/2017	BORAI MIA @ GIASUDDIN & 3 ORS VS THE STATE OF ASSAM & ANR	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
54	13 th	WP(C) 6782/2015	MUMINA BEGUM CHOWDHURY VS THE STATE OF ASSAM AND 14 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
55	17 th	Crl.A. 127/2008	TAFAZZUL ALI @ BABARU SEIKH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
56	17 th	Arb.P. 30/2012	ASSOCIATED BUILDERS VS SIMALUGURI TOWN COMMITTEE & 3 ORS	Arbitration Cases	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
57	17 th	CRL.A(J) 67/2013	SRI SUDESH NAYAK VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
58	17 th	Crl.A. 380/2013	PRANAB KALITA VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	17 th	Revn.Pet. 17/2014	M/S GODREJ & BOYCE MANUFACTURING CO. LTD. VS THE STATE OF ASSAM AND 3 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
60	17 th	Revn.Pet. 18/2014	M/S GODREJ & BOYCE MANUFACTURING CO. LTD. VS THE STATE OF ASSAM AND 3 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO

61	18 th	CRL.A(J) 132/2013	ROBIN PHUKAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	18 th	Crl.A. 274/2015	MD JAFUR UDDIN CHOUDHURY VS THE STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE MRS JUSTICE RUMI KUMARI PHUKAN
63	18 th	Crl.Pet. 531/2015	KANTILAL DAS & ANR. VS SMTI GANGESWARI BASUMATARY & ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
64	18 th	Crl.Rev.P. 261/2015	GUNADAR DAS VS THE STATE OF ASSAM AND ANR	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
65	18 th	WP(C) 2123/2015	RINTI HAZARIKA VS THE STATE OF ASSAM AND 3 ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
66	18 th	WP(C) 7794/2015	ABUL KALAM AZAD & 62 ORS. VS THE STATE OF ASSAM & 5 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
67	19 th	WP(C) 4439/2010	P/C RANJAN KUMAR BARUAH VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
68	19 th	WP(C) 3267/2012	PALASHI MAZUMDAR VS STATE OF ASSAM & ORS.	Appointment of family members of victim of extremist violence with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
69	19 th	WP(C) 4587/2012	SMTI REKHA DUTTA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
70	19 th	WP(C) 5492/2012	SMTI MINA DEVI VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
71	19 th	WP(C) 7363/2013	SMTI RUMA BHUYAN VS THE STATE OF ASSAM AND 5 ORS	Requisition of vehicles	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
72	19 th	Revn.Pet. 19/2014	M/S SUGAM PARIVAHAN LTD. VS ASSAM BOARD OF REVENUE & 3 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO

73	20 th	Crl.Rev.P. 258/2016	MAHADEV TALUKDAR VS THE STATE OF ASSAM AND ANR	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
74	20 th	WP(C) 3064/2016	PRADIP KUMAR SARMA VS THE STATE OF ASSAM & 5 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
75	20 th	WP(C) 4529/2016	DILIP KUMAR BHATTACHARJYA VS THE STATE OF ASSAM AND 3 ORS	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
76	23 rd	CRL.A(J) 18/2013	SRI UMAKANTA ROY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
77	23 rd	CRL.A(J) 46/2013	SRI SAINPHA NAYAK @ SAIFA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
78	23 rd	Review.Pet. 82/2013	BHUPENDRA SINHA & 25 ORS. VS THE STATE OF ASSAM & 6 ORS.	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
79	23 rd	Crl.A. 211/2014	GOMIYA KUMAR VS STATE OF ASSAM & ANR.	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
80	23 rd	WP(C) 75/2017	SIRAJUL ISLAM VS THE STATE OF ASSAM & 4 ORS	Orders under the Essential Commodities Act	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
81	24 th	RSA 109/2002	ON THE DEATH OF PRAFULLA LAHKAR HIS LEGAL HEIRS SMTI ARATI LAHKAR & ORS VS ON THE DEATH OF BIPUL CH. BARUAH HIS LEGAL HEIRS ABHIJIT BARUAH & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
82	24 th	MFA 123/2007	NATIONAL INSURANCE CO. LTD. VS PRANAB CH. ROY & ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
83	24 th	Review.Pet. 88/2013	MAA KAMAKHYA BEVERAGES PVT. LTD. VS STATE OF ASSAM & 3 ORS.	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
84	24 th	Review.Pet. 89/2013	MAA KAMAKHYA BEVERAGES PVT. LTD. VS STATE OF ASSAM & 5 ORS.	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
85	24 th	WA 367/2014	SHRI HAREN SAIKIA VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

86	24 th	WP(C) 5441/2015	DR. MRINAL KUMAR BORAH VS THE STATE OF ASSAM AND 5 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
87	24 th	WP(C) 5668/2015	DR. AJIT HAZARIKA VS THE STATE OF ASSAM AND 6 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
88	24 th	I.A.(CrI.) 490/2016	RANJIT ARJYA VS THE STATE OF ASSAM & ANR	Interlocutory Application (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
89	24 th	WA 427/2016	SRI PRATUL SARMA 13 ORS VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
90	25 th	CrI.A. 119/2015	SRI MANDIP RAVA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
91	25 th	CrI.Ref. 1/2015	XXX XXX XXX VS IN RE - THE SECRETARY TO THE GOVT OF INDIA, MINISTRY OF LAW AND JUSTICE & 4 ORS	Criminal reference (Hills)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
92	25 th	WA 40/2015	BHARAT CHANDRA SARMA VS THE LIFE INSURANCE CORPORATION OF INDIA & 11 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE HRISHIKESH ROY THE HON'BLE MR. JUSTICE NELSON SAILO
93	27 th	CRLA(J) 19/2014	LARA MAZI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
94	27 th	WA 301/2016	SRI GOURA RUDRA PAUL VS THE STATE OF ASSAM, & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE NELSON SAILO
95	27 th	WP(C) 7907/2016	M/S OLYMPIA SEATING PVT. LTD. VS THE STATE OF ASSAM AND 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
96	27 th	I.A.(Civil) 160/2017	THE STATE OF ASSAM VS BIBEKANANDA TALUKDAR	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
97	27 th	WA 12/2017	SRI DEBOJYOTI DAS (CASHIER-IN-CHARGE) VS THE UNION OF INDIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
98	30 th	WP(C) 3710/2012	FAKAR ALI & 6 ORS VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM

99	30 th	WP(C) 4151/2012	ROMEN GAYAN VS STATE OF ASSAM & ORS.	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE SUMAN SHYAM
100	30 th	Crl.A. 319/2014	ABDUL HASIB VS STATE OF ASSAM & ANR	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
101	30 th	WP(C) 3654/2014	SAMIUL ISLAM VS THE STATE OF ASSAM AND 7 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM
102	30 th	WP(C) 4498/2014	SURUZ ALI CHOUDHURY VS THE STATE OF ASSAM AND 4 ORS	Other settlements relating to settlements made by the State Govt and Other Authorities..	HON'BLE MR. JUSTICE SUMAN SHYAM
103	30 th	Crl.Pet. 923/2015	RAJIB LUNTHANI @ RAJIB LONGTHULU & ANR. VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
104	30 th	I.A. 1728/2015	ON THE DEATH OF BHUPENDRA NATH BARUA HIS LEGAL HEIRS SRIMATI RINA BAROOAH & ANR VS THE CENTRAL BANK OF INDIA & ANR.	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE SUMAN SHYAM
105	30 th	WP(C) 476/2015	M/S MORICHA GAON MEEN SAMABAY SAMITI LTD. VS THE STATE OF ASSAM & 2 ORS	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE SUMAN SHYAM
106	30 th	WP(C) 3536/2015	TULAN GOGOI & 3 ORS VS THE STATE OF ASSAM AND 5 ORS	Settlement of Markets	HON'BLE MR. JUSTICE SUMAN SHYAM
107	30 th	I.A.(Crl.) 53/2016	MRS. SARADA DEVI VS THE STATE OF ASSAM & 2 ORS	Interlocutory Application (Criminal)	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
108	30 th	I.A.(Civil) 209/2017	AMIT KUMAR BHAJANKA VS SHANKAR LAL BHAJANKA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
109	31 st	MACApp. 105/2009	NATIONAL INSURANCE CO. LTD. VS MRS. UTPALA SAIKIA AND 6 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
110	31 st	Crl.A. 153/2013	ZAKIR HUSSAIN LASKAR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
111	31 st	CRP 102/2016	M/S SWEETY INFRASTRUCTURE PVT. LTD. & ANR. VS ARUN GOGOI	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE KALYAN RAI SURANA
112	31 st	WP(C) 2169/2016	SIDDHARTHA SAHA & 2 ORS VS LIFE INSURANCE CORPORATION OF INDIA & 4 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE MR. JUSTICE SUMAN SHYAM

				Bodies and Universities and Institutions	
113	31 st	WP(C) 3314/2016	SUBRATA DAS VS LIFE INSURANCE CORPORATION OF INDIA & 5 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
114	31 st	WP(C) 6191/2016	FAKAR UDDIN BARBHUIYA VS THE STATE OF ASSAM AND 3 ORS	License and Permissions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI